

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No..... in Petition(s) for Special Leave to Appeal (Civil)
No(s).19296/2013

(From the judgement and order dated 09/04/2013 in WPC No.3315/2013 of The
HIGH COURT OF BOMBAY)

KALPANA DILIP BAHIRAT

Petitioner(s)

VERSUS

PUNE MUNICIPAL CORP.& ORS.
[for stay)

Respondent(s)

Date: 12/06/2013 This IA was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE MADAN B. LOKUR
[VACATION BENCH]

For Petitioner(s) Mr. Nagendra Rai, Sr Adv.
Ms. Anagha S.Desai,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List the I.A. for stay on 14.6.2013.

|(Pardeep Kumar)
|Court Master

|(S.S.R. Krishna)
|Court Master

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